

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).22280/2011

(From the judgement and order dated 15/03/2011 in CRP No.1417/2004 of the HIGH COURT OF KERALA AT ERNAKULAM)

M/S. PARAGON RUBBER INDUSTRIES

Petitioner(s)

VERSUS

M/S PRAGATI RUBBER MILLS & ORS.

Respondent(s)

(With office report)

WITH

SLP(C) NO. 33453 of 2011

(With appln. for stay and office report)

Date: 27/09/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Siddhartha Dave, Adv.

Mr. A. Raghunath, Adv.

For Respondent(s)

Mr. Atul Jha, Adv.

Ms. Divya Balasundaram, Adv.

Mr. Sandeep Jha, Adv.

Mr. Dharmendra Kumar Sinha, Adv.

UPON hearing counsel the Court made the following

O R D E R

The matters are adjourned.

| (N.S.K. Kamesh)

| | (Renuka Sadana)

|  
| Court Master

| | Court Master

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